

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, The District & Sessions Judge  
Dibrugarh

Dated Guwahati, the \_\_\_\_\_ January, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJD/42/2021 dated 05.01.2021

Sir,

With reference to the above, I am directed to inform you that Shri Jaspal Singh, Addl. District & Sessions Judge, Dibrugarh, has been accorded permission to avail LTC for the current block period of 2018-2021 along with his wife and two minor sons from the morning of 22.01.2021 till the evening of 05.02.2021 (subject to granting of Earned Leave w.e.f. 21.01.2021 to 06.02.2021 (suffixing 07.02.2021) by the appropriate authority) to visit Amritsar (Punjab) via Delhi, by the shortest possible route, as per existing Rules.

Shri Singh may be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/312-315/A. dated 19/01/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Jaspal Singh, Addl. District & Sessions Judge, Dibrugarh, for information with reference to his letter No.ADJD/18/2021 dated 04.01.2021
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter in the official website of this Hon'ble Court.

*19/1/21*

**REGISTRAR (VIGILANCE)**

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